

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 8<sup>th</sup> August, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>Review Application No. 25/2018 IN</b> Appeal No. 22/2016	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Applicant
<b>AFTER NOTICE</b>			
2.	Original Application No. 409/2018	Central Pollution Control Board Vs. Delhi Development Authority & Ors.	Ms. Alpana Poddar, Adv. for Applicant Mr. Kush Sharma, Adv. for DDA Mr. Tarunvir Singh Khehar, Adv. Mr. Satamita Ghosh, Adv.
3.	Original Application No. 431/2018	Common Cause Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Rahul Verma, AAG for State of Uttarakhand Mr. B. V. Nren, Adv. for CGSC Mr. Balendu Shekhar, Adv. for MoEF
4.	Original Application No. 436/2018	Rashtriya Manvadhikar Sanrakshan Parishad Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Application No. 472/2017 (M.A. No. 920/2017 & <b>M.A. No. 1042/2018</b> )	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Nitin Singh, Adv. for R-4 & 5 Mr. M. P. Shorawala, Adv. Mr. Shiv Mangal Sharma, Adv. with Mr. Saurabh Rajpal, Adv. for RSPCB
6.	Original Application No. 759/2017	Tek Chand Arora Vs. Union of India & Ors.	Mr. Barjesh Mittal & Mr. S. K. Biriwal, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Ms. Anusha Nagarajan, DAG for R-2 & 3 Ms. Rachna Joshi Issa, Adv. for R-4 & 5 Mr. Narender Singh Yadav & Mr. Surinder Pal Singh Tinna, Adv. for R-7 & 9 Mr. Naginder Benipal, Adv. for PPCB
7.	Appeal No. 30/2018 (M.A. No. 305/2018 & M.A. No. 306/2018)	Prafulla Samantra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Kumar Abhishek, Adv. for R-1 Mr. Raj Kumar Mehta, AOR & Ms. Himanshi Andley, Adv. for R-2 & 3 Mr. M. Paikaray, Adv. for R-4 Mr. Dhruv Mehta, Sr. Adv. with Mr. Milind Kumar, Adv. for R-5

8.	Original Application No. 32/2018 (THC) <b>(Civil Appeal No.9155/2017 SLP (C) No. 23295/2014</b>	Desh Raj & Ors. Vs. State of H.P. & Ors.	Mr. Sanjay Kumar, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HSPCB Mr. Anand Varma, Adv. for R-8
9.	<b>Execution Application No. 35/2018 IN</b> O.A. No. 115/2018 (Earlier O.A. No. 22/2016 (WZ))	Vishal Arinjay Shah Vs. Suo Smita Pradeep Shah & Ors.	Mr. Vishal Arinjay Shah, Applicant in person Mr. Vinayak Gupta, Adv. for MoEF Mr. Sumeer Abhyankar, Adv. for R-2 Mr. Vijay Kumar, Adv. for R-3
10.	<b>Execution Application No. 38/2017</b> (M.A. No. 1339/2017) IN O.A. No. 180/2015	Sushil Raghav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Raman Yadav, Adv. for R-6 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for UP Dr. Indira Pratap Singh, Adv. for UPHDB Mr. Rajkumar, Adv. Mr. Vishwajeet Singh, Adv. for R-7
11.	Original Application No. 38/2018 (M.A. No. 290/2018 & M.A. No. 1020/2018)	Environment Support Group Vs. Union of India & Ors.	M/s Maitreyi Krishnan & Yogeshwaran. A, Adv. for Applicant Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Mukul Singh, Adv. for MoEF Mr. Devraj Ahok, Adv. for Karnataka Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Arun K. Sinha, Adv.
12.	Appeal No. 43/2018 (M.A. No. 394/2018 & M.A. No. 396/2018)	Siyaram Chaurasiya Vs. State of Madhya Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Dharendra Singh Parmar, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Prashant Bezboruah, Adv.
13.	Original Application No. 68/2018	Devendra Yadav Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Prashant Bezboruah, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Rudreshwar Singh, Adv.
14.	Original Application No. 70/2018	Mitter Foundation Vs. Delhi Development Authority & Ors.	Mr. Sarabjeet Singh, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. & Mr. Vinayak Gupta, Adv. for CGWA & CPWD Ms. Sakshi Popli, Adv. for DJB Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for North MCD
15.	<b>Original Application No. 140/2018</b> (Earlier O. A. No. 197/2015 (SZ))	Joshine Antony Gau Gyan Foundation Vs. Commissioner Corporation of the City of Belgavi & Ors.	Mr. Ayush Anand, Adv. for Applicant Mr. Vinayak Gupta, Adv. for MoEF Mr. Mukesh Kumar, Adv. for NHAI Mr. Rajkumar, Adv. for CPCB Mr. Devraj Ashok, Adv. for Karnataka Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Satish Kumar & Mr. V. Senthil Kumar, A
16.	<b>Original Application No. 171/2018</b> (M.A. No. 1013/2018) (Earlier O.A. No. 11/2018 (EZ))	R. Sreedhar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Neeraj K. Gupta, Adv. for R-2 Mr. Keshav Mohan, Adv. for MoEF Ms. Madheemila Bhattacharjee, Adv. Mr. Avijit Roy, Adv. for Assam PCB Mr. Shuvodeep Roy, Adv.

17.	Original Application No. 183/2018 (M.A. No. 500/2018)	Subhash  Vs. Ministry of Environment, Forests and Climate change & Ors.	Mr. Pradeep Dahiya, Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. Pradeep Misra, Adv. Mr. M. P. Shorawala, Adv. for R-2 Mr. Ankit Verma, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. Mr. Pankaj Sharma, Adv. Ms. Sonia Mathur, Sr. Adv. with Mr. Sushil Kumar Dubey, Adv. for R-7
18.	Original Application No. 195/2018 (M.A. No. 531/2018)	Avdhesh Kumar  Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant  Mr. Prashant Bezboruah, Adv. for R-1
19.	Original Application No. 380/2018	Park Avenue Plot Holders Welfare Society & Anr.  Vs. Union of India & Ors.	Mr. Raman Yadav, Adv. for Applicant  Mr. Rajkumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Rachit Mittal, Adv. for R-7
20.	Original Application No. 403/2018 (M.A. No. 935/2018 & M.A. No. 936/2018)	Aliya Begum  Vs. State of Uttar Pradesh & Ors.	Mr. Abhimanue Shrestha & Mr. Shailendra Singh Rajawat, Advs. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Divya Prakash Pande, Adv.
<b>FOR HEARING</b>			
21.	Original Application No. 15/2014 (M.A No. 590/2015, M.A. No. 845/2015 & M.A. No. 1106/2016)	Him Jagriti Uttaranchal Welfare Society  Vs Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandrachud, Adv. Mr. O. P. Ratra, Applicant in Intervener Ms. Suruchi Aggrawal, Adv. Mr. Arvind Kumar Shukla, Adv. Ms. Avnita Kaushik, Adv. Mr. Biju P Raman, Adv.
22.	Original Application No.	Manoj Kumar Mishra & Anr.	Mr. Ritwick Dutta & Mr. Rahul Choudhary,

	431/2015	Vs. Union of India & Ors.	Advs. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 & 5 Mr. B. V. Niren, Adv. for R-2 Mr. Amit Anand Tiwari, Adv. for R-3 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Varun Thakur, Adv. for NMCG
23.	Original Application No. 445/2015	Baljeet Singh  Vs. Union of India & Ors.	Mr. H.S.Chandel, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. for HPPCB
24.	Appeal No. 23/2016 (M.A. No. 378/2016)	Dr. Vijay Verma  Vs. Uttarakhand Forest Development Corporation & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Appellant  Dr. Vijendra Singh Mahndiyani, Adv. for R-1 Mr. Mukul Singh, Adv. for R-2 Mr. Sanjay Kaytal, Adv. for R-4 Mr. Mukesh Verma, Adv. for R-5 Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R-6 Mr. Amit Goel, Adv. for R-11 Mr. Varun Thakur, Adv. for NMCG
25.	Appeal No. 49/2016 (M.A. No. 838/2016 & <b>M.A. No. 1230/2018</b> )	Dr. Vijay Verma  Vs. Uttarakhand Forest Development Corporation & Ors.	Mr. M. C. Mehta, Adv. for Appellant  Mr. Mukul Singh, Adv. for MoEF Mr. Mukesh Verma, Adv. Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Raj Kumar, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. A. K. Prasad, Adv. for CGWA
26.	Original Application No. 324/2016 (M.A. No. 113/2017 & M.A. No. 816/2017)	Shailesh Singh  Vs. State of UP & Ors.	Ms. Preeti Singh & Ms. Swati Jindal, Advs. for Applicant  Dr. Sandeep Singh, Adv. for State of U.P. Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. B. V. Niren, Adv. for-5 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Vikas Mehta, Adv. Mr. A. R. Takkar, Adv.
27.	Original Application No. 626/2016 (M.A. No. 1203/2016 & M.A. No. 404/2017)	Chandar Prakash Budakoti  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Varun Thakur, Adv. for NMCG
28.	Original Application No.	Samaj Sewa Samiti	Mr. Gaurav K. Bansal, Adv. for Applicant

	664/2016 (M.A. No. 304/2018)	Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Pradeep Misra, Adv. for R-1 Mr. M. P. Shorawala, Adv. for R-2 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Manu Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. Mr. Rajesh Kumar Srivastava, MC, Bareilly Mr. Ravi Dev Sharma, Adv.
29.	<b>Original Application No. 02/2017</b> (M.A. No. 1021/2018) (Earlier O.A.No.487/2014)	Madan Lal UOI & Ors. Vs.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Mukul Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Pradeep Chandel, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HPSPCB Ms. Seema Rawal Issar, Adv. for R-8 Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. for R-9 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pradeep Mishra, Adv. Mr. Rahul Verma, AAG for State of UK Ms. Priyanka Swami, Adv. for Ghaziabad NN Mr. S. A. Zaidi, Adv. Ms. Savitri Pandey, Adv.
30.	Original Application No. 13/2017	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	Ms. Nishtha Chawla, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES & RPL Ms. Puja Kalra, Adv. for SDMC Mr. Sumeet Pushkarma, Adv. for R-4 Mr. Manish Srivastava, Adv. for R-5 Mr. Kush Sharma, Adv. Mr. Ravinder Kumar, Adv. for Noida Mr. Divya Prakash Pande, Adv. for MoEF
31.	Original Application No. 148/2017	Abhinav Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Raman Yadav, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for R-1, 4 to 6 Mr. C. K. Rai, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv.

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**